

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

B E F O R E T H E R E G I S T R A R K B A B U

Petition(s) for Special Leave to Appeal (C) No(s). 34872/2014

UNION OF INDIA .DEPARTMENT OF REVENUE SECRETARY & ORS.Petitioner(s)

V E R S U S

M/S TRAVELITE (INDIA)

Respondent(s)

(LIST ONLY SLP (C) 128-129 OF 2016 BEFORE THE LD. REGISTRAR COURT.)

W I T H

SLP(C) No. 128-129/2016 (XI)

(FOR

FOR CONDONATION OF DELAY IN FILING ON IA 1/2015

FOR CONDONATION OF DELAY IN REFILING ON IA 3/2015

FOR CONDONATION OF DELAY IN FILING/REFILING SLP ON IA 3/2015

FOR CONDONATION OF DELAY IN RE-FILING APPEAL ON IA 3/2015

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA  
5/2015)

Date : 24-10-2018 This petition was called on for hearing today.

For Petitioner(s)

Ms Sunita Rani Singh, Adv.  
Mr. B. Krishna Prasad, AOR

For Respondent(s)

Mr. Praveen Swarup, AOR

UPON hearing the counsel the Court made the following  
O R D E R

Process as per orders dt.17.11.2016 and 13.9.2018.

K BABU  
Registrar